

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL**  
**PRADESH)**

NO.HC.VII-131/1994/764/1A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Mahmud Ahmed  
Special Judge, CBI & NIA,  
Assam, Guwahati.

Dated Guwahati the 18<sup>th</sup> February, 2019.

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI/04-17/51 dtd. 11.02.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1 (one) day Casual Leave on 12.02.2019, has been granted/rejected.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-131/1994/765 / dated 18.02.19**  
Copy to.

- ✓ 1. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Rolan.